

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17. IA 26, 27 & 29/17 in CP 10/16	-	For hearing on IAs	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

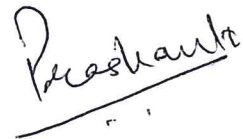
K C Sudarshan
K N Varma
Advocate

Petitioners



MR. ADITYA Y BHAT
MR. PRASHANTH SHIVADASS
(9810587391)

RESPONDENTS
2-21



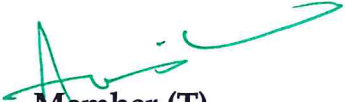
VARSHA SIVANALOWDA
KEYSTONE PARTNERS
080 - 41135813

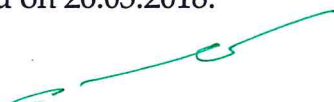
Respondent No. 1



ORDER

Counsel for Petitioner is present. Counsels for Respondents are also present. At the request, matter is ordered to be listed on 26.03.2018.


Member (T)


Member (J)